इसलिए भारत के संविधान के धन्च्छेद ३४३ (२) के अनुसार उन्हें अंग्रजी में छापना जरूरी है। लेकिन इसके बावजूद, विभिन्न प्रतिभृतियों के शोषंकों, उनकी रकमों धौर उनके ब्याज की रकमों को भ्रंग्रेजी भौर हिन्दी दोनों में छापना मुरू कर दिया गया है।

t[THE MINISTER OF FINANCE (SHRI T. T. कब तक छपने की सम्भावना है KRISHNAMACHARI): (a) and (b) As regards currency and Dank notes, Government's policy is to give value renderings in English and all the "•-,, f SHRI G. K. KAPOOR:  $^0 \blacksquare \setminus$  SHRI V. languages mentioned in Eighth Schedule to the Constitution of India. No proposal to change this policy is under consideration.

The question of printing debentures and hundies in Hindi does not arise, as Government

As regards Government securities, these allowance, salaries.; etc. constitute contracts between the Central Government or the State Government and the persons holding them in due course. They have, so far been printed both in English and Hindi; therefore, to be printed in English as required and under Article 343(2) of the Constitution of India. Notwithstanding this position, a beginning .has been made by printing the headings, amounts and forms have not so far been printed in both the interest charges of various securities both in languages and by when they are likely to be English as well as in Hindi.

यात्रा भत्ते, वेतन ग्रादि के लिए कार्म

६० श्री गिरराज किशोर कपूरः श्री विमलकुमार मुझालालजी चौरड़ियाः

क्या वित मन्त्री यह बताने की कृपा करेंगे कि:

(क) यात्रा भत्ते, वेतन ग्रादि से सम्बन्धित ऐसे कितने फार्म हैं जो भारत सरकार के सभी मन्द्रालयों तथा कार्यालयों में उपयोग में लाये जाते हैं ;

> t[ ] English translation.

(ख) इन में से कितने फार्म अब तक श्रंग्रेजी भौर हिन्दी दोनों भाषामों में छप चुके हैं ; धौर

to Questions

(ग) किन कारणों से शेव फार्म मभी तक दोनों भाषामों में नहीं छापे गये भौर उनके एक साथ दोनों भाषाभी में

t [FORM<sub>S</sub> FOR T.A., SALARIES, rrc.

M. CHORDIA:

Will the Minister of FUTAXCE be pleased to

- (a) the number of forms in use in as such does not issue any debentures or hundies. all the Ministries and Offices of the Government of India for travelling
  - (b) the number of such forms which have
  - (c) the reasons for which the remaining printed in the bilingual form?]

बित मंत्री (श्री टी० टी० कृष्णामाचारी (क) रक्षा सेवाग्रों, रेलों तया डाक ग्रीर तार विभाग को छोड़ कर बाकी सब विभागों में काम करने वाले सरकारी कर्मचारियों के व्यक्तिगत दावों है सम्बन्ध रखने वाले फार्मों की संख्या ७ है।

(ख) ग्रीर (ग) ये फार्म केन्द्रीय सर-कार के राजकीय नियमों (ट्रेजरी रूल्स) के अनुसार निर्धारित किये गये हैं भीर इन नियमों में संशोधन किया जा रह है। जैसे ही राज-कोष नियमों में संशोधन हो जायगा, अंग्रेजी और हिन्दी के द्विभाषिक फार्म छपने की कार्रवाई शुरू कर दो जायगी।

t[THE MINISTER OF FINANCE (SHRI T. T. Krishnamachari): (a) 7, relating to personal claims of Government servants serving in Departments other than Defence Services, Railways and Posts and Telegraphs.

(b) and (c) The forms have been prescribed under the Treasury Rules of the Central Government which are being revised. Tne printing of bilingual forms in English and! Hindi will be taken up immediately after the Treasury Rules are revised.]

## t [INDIAN ASSISTANCE TO AFRICAN COUNTRIES FOR SETTING UP NEW

## नये उद्योग स्थापित करने के लिये ग्रफीकी देशों की भारतीय सहायता 🐃

- ६१. श्री राम सहाय : क्या वित मन्त्री यह बताने की कृपा करेंगे कि : : : 🗇 🚁
- (क) हाल में स्वतन्त्र हुए अफ़ीका श्रीर एशिया के किन किन देशों की नये उद्योग स्थापित करने के लिये भारत ने सहायता दी ; भौर

## (ख) एसे उद्योगों का व्योरा क्या है? **INDUSTRIES**

- 61. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state;
- (a) the names of the recently-freed countries of Africa and Asia to whom India helped in setting up new industries; and
  - (b) the details of such industries?]

वित मंत्री (श्री टी० टी० कृष्णामा-चारी): (क) और (ख) भारतीय पार्टियों द्वारा विदेशी उद्योग-धंधों में पूंजी लगाये जाने के प्रस्ताव मिलने पर, उनके गुण बदोषों की द्ष्टि से, उन पर विचार किया जाता है। प्रश्न के भाग (क) से सम्बन्ध रखने वाले

जिन देशों में पूंजी लगाने के लिए हाल के वर्षों में अनुमतिदी गयी है उनके नाम उद्योगों के संक्षिप्त ब्यौरे सहित नीचे दिये गये हैं :

to Questions

ऐस उद्योग जिन में पूंजी लगाने की मनुमति दी देश का नाम गयी है

१. श्रीलंका दवाएं, सिलाई की मशीनें। २. नाइजीरिया इंजीनियरी का हलका सामान, वस्त्र। . पंखे। ३. इराक ४. बर्मा . सिलाई की मशीनें। साइकिल के पहिये ५. पूर्वी सफ़ीका की तीलियां। . कंकरीट के नल। ६. लीविया

t[THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) and (b) Proposals lor investments by Indian parties in industrial enterprises abroad are considered on merits as and when these are received. The names of countries relevant to part (a) of the question where such investments have been approved in recent years are given below with brief particulars of industries:

Industries in which invest-ments have been allowed country Pharmaceuticals, Sewing r. Ceylon Machines 2. Nigeria Light Engineering goods textiles Fans 3. Iraq Sewing Machines 4. Burma 5. East Africa Cycle spokes

Concrete pipes.

Name of the

6. Libya